

Annexure 6

Name of the Corporate debtor: M/s. Sarda Agro Oils Ltd ; Date of commencement of liquidation: 09.01.2023 and appointment or amended on 23.01.2023 (Order made available on 25.01.2023); List of stakeholders as on :20.12.2023

List of operational creditors (other than workmen, employees and Government Dues)

S No	Name of the creditor	Identification No	Details of claims received	Details of claim admitted			Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Amount of claim admitted									
1	BRS Refineries Private Ltd	5		13,61,214	-	Form B	Nil, As per Information available till date	N/A	-	-	-	-	-	13,61,214	
	<b>Sub Total</b>			<b>13,61,214</b>	-				-	-	-	-	-	<b>13,61,214</b>	